

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 26-10-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
Hearing				
1	SPL.CASE (D.A. (Exh- 5) Accused no. 7	471/2020	The State of Maharashtra through DCB CID Mumbai Vs Krushnadhhar Shivnath Singh @ K. D. Singh @ Shivam	
REPLY				
2	MISC APPLN MCOC	169/2020	Virendrasingh Drinkapalsingh Thakur @ Viren Vs The State of Maharashtra Nirmal Nagar Police Station and Ors.	

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Sr. No.	Case Type	Case No.	Title	Name of Adv.
	ORDER			
1	CRI APPEAL	724/2015	Pravin Viram Satra @ MA 225315 @ BA 219315 - Applicant Vs The State of Maharashtra - Vile Parle Police Station - Respondent	

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Sr. No.	Case Type	Case No.	Title	Name of Adv.
	REPORT ON EXH-11			
1	NIA	02/2017		

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Sr. No.	Case Type	Case No.	Title	Name of Adv.
J.C. EXTENSION				
1	R.A. MCOC	738/2020	The State- DCB CID Unit III Vs Ejaz Yusuf Lokandawala @ Ajjju	
JUDGMENT				
2	CRI APPEAL	583/2011	Ramesh Prasanna@MA- 1944-11@BA-1853-11 Vs Pratibha Bangera and State	
ORDER				
3	CRI APPEAL	678/2014	Jayendra Chandulal Thakkar @ Jayendra Thakkar-Apln Vs The Customs AIU - The State of Maharashtra - Respo	
4	CRI APPEAL	853/2016	C. R. Bawiskar-Aplnt. Vs Jayendra Chandulal Thakker and State of Maharashtra- Respdt.	
HEARING				
5	MISC APPLN MCOC (Exh-5)	2161/2019	Asif @ Shamshad @ Kabir Vs The State of Maharashtra V P Road Police Station	
APPEARANCE (Production)				
6	MISC APPLN MCOC	931/2020	The State (At the instance of V. P. Road p.stn) Vs Intajar Furkan Qureshi	

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Sr. No.	Case Type	Case No.	Title	Name of Adv.
	APPEARANCE (Production)			
7	MISC APPLN MCOB	935/2020	The State of Maharashtra ACP, DCB CID Vs Salim Abdul Sattar Penwala @ Salim Maharaj @ Salim Dadhi	

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Criminal Cause List Dated 31-10-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
COMPLIANCE (EXH-35)				
1	SPL CASE MCOB Reply on Exh- 62 to 69	17/2018 @ 08/2019	AZAD MAIDAN POLICE STATION Vs AMOL SHANKAR VICHARE AND ORS.04	
JUDGMENT				
2	SPL CASE MCOB	11/2014	The State Borivali Police Station Vs Kalia @ Mahesh Ashok Panchal and Ors.	